

**OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs)::
TIS HAZARI COURTS:: DELHI**

E-TENDER NOTICE

TENDER ID NO: 2020_DDC_195096

E-tender enquiries are invited from eligible firms of repute with past experience in the respective field and having sound financial capability for the execution of work of the following description. The tender complete in all respects should be submitted online before, the last date and time mentioned below:-

**Sub: ANNUAL RATE CONTRACT FOR PREPARATION
OF RUBBER STAMPS FOR DIFFERENT DISTRICT
COURTS COMPLEXES**

Estimated cost : Rs. NOT AVAILABLE
EMD : Rs. 10,000/-

Last date for downloading the tender	14.10.2020 upto 04.00 PM
Last date and time for online submission of Bid	14.10.2020 upto 04.00 PM
Opening date of the Technical Bid	14.10.2020 at or after 04.15 PM
Opening date of the Financial Bid	14.10.2020 at or after 04.30 PM
Last date for submission of EMD	14.10.2020 upto 04.00 PM

The tender should be submitted online in the prescribed tender form and after going through the terms and conditions, which may be downloaded from the Delhi Government Website <https://govtprocurement.delhi.gov.in>.

(DR. KAMINI LAU)
CHAIRPERSON, PURCHASE COMMITTEE
ADDL. DISTRICT & SESSIONS JUDGE,
Delhi

Digitally signed by KAMINI LAU
Date: 2020.09.30 10:59:14 IST
Location: NCD of Delhi-DL

OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs)::
TIS HAZARI COURTS:: DELHI

No. 31279-31292 /Purchase Cell/ 2020

Dated 30 SEP 2020

Copy of Notice Inviting Tender (NIT) ID No.2020_DDC_195096 forwarded to:-

1. Branch-In-charge, R & I Branch of all District Court Complexes for pasting the said notice on the Notice Board of their concerned District Court Complexes for information to the general Tenderers.
2. Website Committee with the request to upload the aforesaid NIT on the website of Delhi District Courts.


Branch Incharge
Purchase Cell
Tis Hazari Courts, Delhi

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